

Central Administrative Tribunal Lucknow Bench Lucknow

C.C.P. 71/2006 In O.A. 408/2000

This, the 6th day of November 2008

Hon. Mr. M. Kanthaiah, Member (J)
Hon. Dr. A. K. Mishra, Member (A)

Mahendra Pratap Singh, aged about 55 years, son of Mr. Dev Narain Singh, resident of –
Village Korra, Pash-Salipur, District Pratapgarh.

Applicant.

By Advocate: None.

Versus

1. Dinesh Kumar Pandey, Divisional superintending Engineer (D.S.E.), Northern Railway, Divisional Officer, Hazratganj, Lucknow.
2. Kailash Ram, Assistant Engineer, Northern Railway, Railway Station Prayag, Prayag.

Respondents.

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

No representation from the applicant side even on the revised call work. This is the matter of 2000. Even on the last occasion, there is no representation from the applicant side, which shows that applicant is not interested in prosecuting the case.

Hence, C.C.P. is dismissed for non-prosecution.

[Signature]
Member (A)

[Signature]
Member (J)
06.11.08

v.

*copy to Mr. Kanthaiah
dated 6/11/08
Rajendra
07/11/08*